

the heavy cost incurred for petroleum imports; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) A delegation of the Organisation of Arab Petroleum Exporting Countries (OAPEC) (and not the Organisation of African Petroleum Exporting Countries) visited India in February, 1981. No. agreement for soft loans to India was signed between India and the OAPEC.

Reorganisation of Coal India Ltd. into four independent companies

555. SHRI DINESH GOSWAMI;
SHRI NARASINGHA PRASAD
NANDA:

Will the Minister of ENERGY be pleased to state:

(a) whether the Fazal Committee has recommended to reorganise the Coal India Limited, a holding company, by bifurcating it into four independent companies; and

(b) if so, what is Government's reaction thereto and what are the main reasons advanced by the Fazal Committee for such a recommendation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) The report of the Fazal Committee is under the consideration of the Government.

.. Price of coal

556. SHRI ASHWANI KUMAR:
Will the Minister of ENERGY be pleased to state:

(a) what is the price increase of different grades of coal which has recently been announced by Government;

(b) whether uniform price has been fixed for all places in the country or is different in different areas; and

(c) if it is different in different areas what are the basis for this difference?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c) Government of India has fixed only the pit-head prices of coal. The pit-head prices of non coking coal range between Rs. 48.00 per tonne to Rs. 168.00 per tonne as against a price range of Rs. 40.00 to Rs. 137.50 per tonne prior to 14th February, 1981 for different grades and sizes. The pit-head prices of coking coal range between Rs. 151.00 to Rs. 193.00 per tonne as against a price range of Rs. 112.00 to Rs. 152.50 per tonne prior to 14th February, 1981 for different grades.

Construction or erections on thermal power stations by Private sector

557. SHRI SHRIDHAR WASUDEO
DHABE:
SHRI ARVIND GANESH
KULKARNI:

Will the Minister of ENERGY be pleased to state:

(a) whether any licence for construction or erection of thermal power station or hydraulic power station has been granted to any private company or person during the period January 1980 to 31st March, 1981;

(b) what are the details of power projects which are being executed in the private sector; and

(c) what is the total quantity of power in terms of MW targeted to be produced in the private sector in the Sixth Five-Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No Sir, no licence has been granted by the Government to any private company or person, as utility, for construction or erection of power station during the period January, 1980 to 31st March, 1981.

(b) and (c) The power plants owned and operated by the private utilities are listed below:

I Tata Electric Companies:	Capacity in MW
(i) Trombay Thermal Power Plant.	337.5
(ii) Bhivpuri Hydro-electric Plant	72.0
(iii) Kopli Hydro-electric Plant.	72.0
(iv) Bhira Hydro-electric Plant.	141.0
(II) Ahmedabad Electricity Company Limited:	
(i) Thermal Power Plants at Ahmedabad.	327.5
(III) Calcutta Electric Supply Corporation:	
(i) Thermal Power Plants in Calcutta	412.5
(IV) Dishergarh Power Supply Company:	
(i) Dishergarh Power Supply power Plant.	18.0
(V) Associated Power Supply Company Limited:	
(i) Seebpur	82.8

An additional capacity of 740 MW is expected to be commissioned in the private Sector during Sixth Five-Year Plan period consisting of 500 MW at Trombay Power Plant by Tata Electric Co. and 240 MW at Titagarh Power Station by Calcutta Electric Supply Corporation.

Allotment of time to broadcast news bulletins about political parties

558. SHRI SYED AHMED HASHMI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number of times the T.V./A.I.R. broadcast news bulletins about various political parties; party-wise break-up and time allotted for each party during the last six months, month-wise?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): The Hon'ble Member has asked for information for the last six months, i.e., for 182 days. No such data/statistic are being maintained either for Radio or for Doordarshan. As All India Radio broadcasts more than 240 bulletins daily from its 85 stations for Radio alone, the collection of such information will involve a scrutiny of nearly 43,700 bulletins. This will require deployment of a huge manpower and resources which AIR does not possess. Similarly, Doordarshan also is not equipped to collect and compile such a large volume of information.

It is also felt that the compilation of such a voluminous information will not be commensurate with the effort involved.

Foreign drug companies operating in small scale sector

559. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of foreign drug companies which are still operating in small scale sector;

(b) the present status of 10 foreign companies which were operating in small scale sector at the commencement of new Drug Policy; and

(c) the steps taken by Government to ensure that no foreign company operates in small scale in future?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Only companies with direct foreign equity exceeding 40 per cent are considered foreign companies under the new Drug Policy and the Foreign Exchange Regulation Act. At present there is no company with direct foreign equity exceeding 40 per cent operating in the small scale sector.